

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)-69/ND/2018

In the matter of

Jayesh Tradex (P) Ltd.

....PETITIONER

Vs.

Nestor Pharmaceutical Limited

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code , 2016

Order delivered on 24.1.2018

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant : -

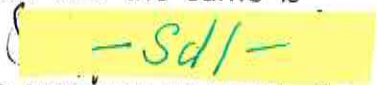
For the Respondent/Corporate Debtor :

For the Intervener :

ORDER

Learned Counsel for the petitioner is present and seeks to withdraw this Petition.

The petitioner is allowed to withdraw this petition and the same is dismissed as withdrawn.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
24.1.2018